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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

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NOTIFICATION
(INCOME-TAX)

No. 2530 (F. NO. 127/129/78-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (230) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Foundation Aga Khan" for the purpose of the said section for and from the assessment year(s) 1979-80.

Sd/-
(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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2. The Commissioner of Income-tax, Delhi-II, New Delhi, with reference to his letter No. F.No. CIL, CI, TE(102), 78-79/3637 dated 15.9.78.
3. All Commissioners of Income-tax.
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AUTHORISED FOR ISSUE

H. D. Sharma
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ASST. DIRECTOR (RS&F).

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